

Loan from Italy

***9. SHRI ASHOK ANANTRAO DESHMUKH:** Will the Minister of FINANCE be pleased to state:

(a) whether an agreement has been signed with the Italian Government for the grant of a loan of rupees ten crore;

(b) if so, the main features of the agreement; and

(c) the particular industry in which this loan is proposed to be utilised?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR):

(a) No, Sir, However, a Memorandum of Understanding for grant assistance of Italian Lira six thousand two hundred eighty three million equivalent to rupees ten crores approximately at the then prevailing exchange rate was signed between the Government of India and the Government of Italy on 24th April, 1991.

(b) The main features of the agreement are:—

- (i) Cooperation between the Central Power Research Institute of India (CPRI) and Centre Electrotecnico Sperimentale Italiano of Italy (CESI) for the realisation of R & D plan on the EHV/UHV AC/DC Power Systems in India.
- (ii) This is the second phase of an on going collaboration programme between these two organisations.

(iii) The agreement envisages:

- (a) visits of experts from Italy to India,
- (b) use of CESI laboratories and other facilities and also CESI experts services in Italy,
- (c) training of Indian engineers in Italy,

(d) transfer of equipment developed under the agreement.

(c) The grant assistance is to be utilised in the Power Sector.

Import of Rubber

***10. SHRI RAMESH CHENNI THALA:** Will the Minister of COMMERCE be pleased to state:

(a) whether the Government propose to import rubber during the current financial year;

(b) if so, the details thereof and the reasons therefor;

(c) whether the import of rubber will have any adverse effect on the rubber cultivators; and

(d) if so, the Government's reaction thereto?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) to (d) Import of natural rubber for each year is decided on the basis of the expected demand-supply gap for that year and also keeping in view the stocks available. The projections of the demand-supply gap and the stocks of natural rubber available in the country are being reviewed from time to time. Suitable decisions will be taken at the appropriate time. Since the imports of rubber are made to meet the demand-supply gap, such imports, if any, are not expected to have adverse effect on rubber cultivators.

Violence during recent elections

***11. SHRIMATI GEETA MUKHERJEE:** Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether large scale violence has taken place during the recent mid-term elections to the Lok Sabha in different parts of the country;

(b) if so, the number of such incidents reported, State-wise; and

(c) the number of people killed/injured in each of these incidents?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI K. VIJAYA BHASKARA REDDY): (a) to (c) The information regarding violent incidents is being collected and would be laid on the Table of the House. Only after, such details are known, it would be

possible to say whether large scale violence has taken place during recent elections in different parts of the country or not. However the details of the incidents occurred in various States and Union Territories during the period commencing on the 19th April, 1991 and ending with 16th June, 1991, as evidenced from the reports received from time to time has been listed in the Statement given below:

STATEMENT

Poll related incidents reported from April 19, 1991 (Date of poll Notification) upto June 16, 1991.

State	No. of incident	Killed			Injured		
		Clashes	P.A.	G. total	Clashes	P.A.	G. total
Andhra Pradesh	391	37	8	45	275	7	282
Assam	244	5	0	5	92	14	106
Bihar	421	57	0	57	277	8	285
Gujarat	111	9	1	10	130	3	133
Goa	1	0	0	0	0	0	0
Haryana	66	1	0	1	54	2	56
Himachal Pradesh	2		0	0	8	0	8
Karnataka	44	5	0	5	77	2	79
Kerala	85	1	2	3	149	0	149
M.P.	147	14	0	14	90	96	186
Maharashtra	287	1	0	1	129	2	131
Manipur	9	0	0	0	2	0	2
Meghalaya	1	0	0	0	0	0	0
Nagaland	8	0	0	0	0	0	0
Orissa	141	7	0	7	175	0	175
Punjab	29	33	0	33	21	0	21
Rajasthan	150	2	0	2	115	18	133
Sikkim	11	0	0	0	0	0	0
Tamil Nadu	272	23	0	23	399	64	463
Tripura	61	20	1	21	93	3	96
U.P.	457	99	0	99	600	52	652
West Bengal	299	19	3	22	518	29	547
Arunachal Pradesh	4	0	0	0	1	0	1
Chandigarh	1	0	0	0	3	0	3
D. & N. Haveli	14	0	0	0	11	0	11
Delhi	28	6	0	6	80	0	80
Pondicherry	18	2	0	2	26	0	26
Total	3302	341	15	356	3325	300	3625